

ORISSA HIGH COURT

FILING REPORT AS ON :08/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/23925/2024	BULEIT MUKHI @ BULLET MUKHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARIPADA TOWN /154 /2024 () //	AOR20220001558C202400120
2	D-BLAPL/23927/2024	SUSHANTA KUMAR DHALASAMANTA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	BIDANASI /86 /2004 () //	
3	D-BLAPL/23929/2024	RANJIT SETHY VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	BAMBARI /7 /2023 () //	
4	D-BLAPL/23932/2024	BISHNU PADHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /288 /2024 () //	
5	D-BLAPL/23935/2024	AMIT KUMAR SINGH @ AMIT SINGH VS STATE OF ODISHA	JAYANTA KUMAR BAL VS	BONAI /110 /2024 () //	
6	D-BLAPL/23941/2024	SAROJ MAHARANA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BERHAMPUR SADAR /19 /2020 () //	
7	D-BLAPL/23945/2024	ISHA DHAREI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /160 /2024 () //	
8	D-BLAPL/23946/2024	JOSEPH P. U. VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KOTIYA /1 /2024 () //	
9	D-BLAPL/23948/2024	AJITH V.S. VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KOTIYA /1 /2024 () //	
10	D-BLAPL/23949/2024	RAJAT KUMAR PATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /394 /2023 () //	
11	D-BLAPL/23954/2024	LAXMIDHAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	

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12	D-BLAPL/23957/2024	BIKRAM SINGH VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	/ /0 () //	
13	D-BLAPL/23962/2024	NANDA KISHORE JENA VS STATE OF ODISHA	SK. ZAFARULLA VS	DHUSURI /310 /2022 () //	
14	D-BLAPL/23964/2024	SUKDEV MAJUMDAR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /183 /2024 () //	
15	D-BLAPL/23966/2024	CHINTA DEVI VS STATE OF ODISHA	JULU KHANSAMA VS	RAIRAKHOL /178 /2024 () //	
16	D-BLAPL/23969/2024	AKSHYAMITA KARTIK VS STATE OF ODISHA(VIG.)	MOHENDRA KUMAR MOHAPATRO VS	KORAPUT VIGILANCE /14 /2024 () //	
17	D-BLAPL/23983/2024	JITENDRA MOHAPATRA @ MAHAPATRA VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 () //	
18	D-BLAPL/23984/2024	SUBASH MALLICK VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 () //	
19	D-BLAPL/23995/2024	ROHIT DUNGRIA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	BHATILI /211 /2024 () //	
20	D-BLAPL/24007/2024	MIRAJ @ MERAJ ANSARI VS STATE OF ODISHA	JULU KHANSAMA VS	RAIRAKHOL /178 /2024 () //	
21	D-BLAPL/24012/2024	CHANDAN BEHERA @ TUTUN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /223 /2024 () //	
22	D-BLAPL/24014/2024	CHANDAN BEHERA @ TUTUN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /284 /2024 () //	
23	D-BLAPL/24016/2024	SK. MEHERAJ @ MANU	AMULYA RATNA PANDA	JAJPUR TOWN /298 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/24018/2024	CHANDAN BEHERA @ TUTUN	AMULYA RATNA PANDA	REMUNA /108 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/24020/2024	CHANDAN BEHERA @ TUTUN	AMULYA RATNA PANDA	BALASORE SADAR /274 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/24021/2024	UMESH SAHU	GOKULA NANDA SAHU	PAIKMAL /148 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/24022/2024	RAMESH PARIDA @ DENG MUNA	ABHISHEK PRADHAN	KUMBHARAPARA /177 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/24023/2024	HEMANANDA MODI	RAMESH CHANDRA MAHARANA	KANDARPUR /171 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/24024/2024	JEMANTA DANDASENA	TRILOCHAN DASH	HEMGIR /114 /2024	AOD20240000276C202400013
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/24029/2024	BADAL SINGH	PRAMOD KUMAR JENA	JALESWAR /88 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/24034/2024	DEEPAK DAS @DIPAK DAS	SURYAKANTA DWIBEDI	//	AOR20220001662C202400019
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/24035/2024	SURYAKANTA MAHAPATRA	SURYAKANTA DWIBEDI	//	AOR20220001662C202400020
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/24036/2024	KISHOR SANDHA	DIBYA PRAKASH MISHRA	KATARBAGA /101 /2023	AOR20220002454C202400140
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/24040/2024	SANTOSH KUMAR PRADHAN @ SILU	ACHYUTANANDA PATTANAIAK	TANGI (KHURDA) /498 /2023	
		VS	VS	()	

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35	D-BLAPL/24041/2024	STATE OF ODISHA GIRISH TANDIA VS	BIKASH KUMAR DASH VS	// BAUNISUNI /118 /2024 ()	
36	D-BLAPL/24042/2024	STATE OF ODISHA RASHMIRANJAN PARIDA @ GUDU VS	SAMARESH PATTNAIK VS	// ERASAMA /324 /2024 ()	
37	D-BLAPL/24043/2024	STATE OF ODISHA KALANDI @ KALIPAD RAY VS	KOUSIK ANANDA GURU VS	// NAIKANI-DIHI /27 /2018 ()	
38	D-BLAPL/24044/2024	STATE OF ODISHA KALANDI @ KALIPAD RAY VS	KOUSIK ANANDA GURU VS	// NAIKANI-DIHI /26 /2018 ()	
39	D-BLAPL/24045/2024	STATE OF ODISHA RAJESH KUMAR NAIK VS	SATYA NARAYAN MISHRA 4 VS	// BHAWANIPATNA TOWN /311 /2021 ()	
40	D-BLAPL/24049/2024	STATE OF ODISHA USAT GHIBILA VS	SURYA KANTA PRADHAN VS	// MANAMUNDA /77 /2023 ()	
41	D-BLAPL/24050/2024	STATE OF ODISHA MITU @ DIBAKAR NAYAK VS	SARATHI JYOTI MOHANTY VS	// BELLAGUNTHA /293 /2024 ()	
42	D-BLAPL/24053/2024	STATE OF ODISHA DEEPAK @ DIPTI RANJAN BALIARSINGH VS	T.DHIREN KUMAR DORA VS	// INFOVALLY UPD BHUBANESWAR /88 /2024 ()	
43	D-CMAPL/34363/2024	STATE OF ODISHA HASMAT ALI VS	ADV VS	// // ()	AOR20230000242C202400010
44	D-CMP/34301/2024	STATE OF ODISHA AMINA BIBI PURNA CHANDRA SAHOO VS	RABI NARAYAN BEHERA VS	// // ()	AOR20220004106C202400008
45	D-CMP/34399/2024	BANSIDHAR SAHOO PRAVAT SAHU @ PRAVAT KUMAR SAHU VS	SAMIR KUMAR MISHRA VS	// // ()	
		RANJIT KUMAR SAHU @ RANJIT SAHU		//	

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46	D-CMP/34416/2024	BIRAT CHANDRA DAGARA VS DHANANJAYA KUMAR DAGARA	SAGARIKA SAHOO VS	// 0 //	
47	D-CMP/34418/2024	ADHIRAJ MAHARANA VS LATA @ LATIKA MAHARANA	MANOJ KUMAR PANDA VS	// 0 //	
48	D-CMP/34440/2024	RAJNIKANTA SETH VS MANOJ KUMAR NAIK	KOUSIK ANANDA GURU VS	// 0 //	
49	D-CONTC/34304/2024	RANJEETA MUND SHARMA VS ARVIND AGRAWAL, I.A.S	ADV. VS	// 0 //	
50	D-CONTC/34305/2024	SATRUGHNA ROUL VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //	
51	D-CONTC/34309/2024	DIGAMBAR ROUT VS ASWATHY S., IAS	PRAVAT KUMAR PANDA VS	// 0 //	
52	D-CONTC/34310/2024	DIBAKAR SAHOO VS ASWATHY S., IAS	PRAVAT KUMAR PANDA VS	// 0 //	
53	D-CONTC/34319/2024	KUNTALA KUMARI DAS VS MANORANJAN MALLIK,DIRECTOR, SECONDARY EDUCATION	SATYABRATA SATAPATHY VS	// 0 //	
54	D-CONTC/34328/2024	JITENDRA KUMAR SAHOO VS ASWATHY S, I.A.S	ADV. VS	// 0 //	
55	D-CONTC/34332/2024	KAMALESH PRASAD MISHRA VS AMULYA KUMAR PRADHAN, OES	ADV. VS	// 0 //	
56	D-CONTC/34333/2024	RANJAN KUMAR PRADHAN VS AMULYA KUMAR PRADHAN, OES	ADV. VS	// 0 //	
57	D-CONTC/34334/2024	CHANDAN KUMAR MAHANTA	ADV.	//	

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		VS	VS	0	
58	D-CONTC/34335/2024	AMULYA KUMAR PRADHAN, OES DAMBARUDHARA MAHANTA	ADV.	//	
		VS	VS	0	
59	D-CONTC/34336/2024	AMULYA KUMAR PRADHAN, OES DITIKRISHNA GANJHU	ADV.	//	
		VS	VS	0	
60	D-CONTC/34347/2024	AMULYA KUMAR PRADHAN, OES ALEKH CHANDRA BEJA	ADV	//	AOR20220001789C202400008
		VS	VS	0	
61	D-CONTC/34348/2024	ASWATHI S,PRINCIPAL SECRETARY SCHOOL AND MASS EDUCATION DEPTT. SUJIT KUMAR NANDA	ADV.	//	
		VS	VS	0	
62	D-CONTC/34349/2024	TUSHARKANTA MOHANTY, IAS BIRENDRA KUMAR NANDA	ADV	//	AOR20220001789C202400009
		VS	VS	0	
63	D-CONTC/34353/2024	ASWATHI S,PRINCIPAL SECRETARY SCHOOL AND MASS EDUCATION DEPTT. SUJIT KUMAR NANDA	ADV.	//	
		VS	VS	0	
64	D-CONTC/34371/2024	TUSHARKANTA MOHANTY, IAS SUBASINI BHADRA	PRADEEP KUMAR DASH	//	
		VS	VS	0	
65	D-CONTC/34373/2024	RABINDRA KUMAR PRADHAN, O.A.S KHAENU PRADHAN	ADV.	//	
		VS	VS	0	
66	D-CONTC/34385/2024	MITRABHANU KACHYAP, DEO JAYASHREE MISHRA	SOUMENDRA PATTANAIAK	//	
		VS	VS	0	
67	D-CONTC/34390/2024	SUSANTA KUMAR DAS, DIRECTOR SECONDARY EDUCATION PRASANTA KUMAR NAIK	ADV.	//	
		VS	VS	0	
68	D-CONTC/34392/2024	SATYABRATA SAHU, ADDL. CHIEF SECRETARY TABASUM KAMAL	DURGA PRASAD JENA	//	
		VS	VS	0	

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69	D-CONTC/34402/2024	JUGALESWARI DASH, DIRECTOR RAMESH CHANDRA ROUT VS	ADV. VS	// // ()	
70	D-CONTC/34405/2024	ARABINDA AGRAWAL, IAS PARESH KUMAR DWIBEDI VS	ADV. VS	// // ()	
71	D-CONTC/34410/2024	ASWATHY S., IAS MANOJ KUMAR HARICHANDAN VS	DINESH KUMAR PANDA VS	// // ()	
72	D-CRLA/23978/2024	ARAVINDA AGRAWAL, COMMISSIONER-CIM CHEPAN MUKHI VS	SECRETARY BIBEKANANDA MAHAPATRA VS	// KEONJHAR TOWN /185 /2022 ()	
73	D-CRLLP/23956/2024	STATE OF ODISHA SATYABHAMA MAJHI@BHOI VS	KIRTAN DANG VS	// BOLANGIR TOWN /438 /2021 ()	
74	D-CRLMC/23926/2024	STATE OF ODISHA SUBRAT KUMAR SETH VS	AVIJIT MISHRA VS	// LEPHRIPADA /105 /2017 ()	
75	D-CRLMC/23931/2024	STATE OF ODISHA RAMAKANTA JANI VS	RABI NARAYAN PANDA VS	// KHatiguda /58 /2020 ()	
76	D-CRLMC/23955/2024	STATE OF ODISHA TARASHANKAR CHAKRABORTY VS	BHABANI SHANKAR DASPARIDA VS	// ANGUL TOWN /364 /2021 ()	
77	D-CRLMC/23965/2024	STATE OF ODISHA HARISH KISAN VS	UMA SHANKAR PATEL VS	// KUTRA /54 /2004 ()	AOR20220000263C202400042
78	D-CRLMC/23985/2024	STATE OF ODISHA SANDIP MOHANTY VS	ALOK KUMAR DAS VS	// // ()	
79	D-CRLMC/23990/2024	STATE OF ODISHA SAMBHAB KU. SAHU@BADAL SAHU VS	DURGA PRASAD PATTANAIAK VS	// // ()	
		STATE OF ODISHA		//	

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80	D-CRLMC/23998/2024	SRIKANT RAGHUNATH JADHAV VS STATE OF ODISHA	RAMESH AGARWAL VS	/ /0 () //	
81	D-CRLMC/23999/2024	SATYANANDA SAHU VS STATE OF ODISHA	GYANESWAR SATPATHY VS	RASOL /73 /2024 () //	
82	D-CRLMC/24054/2024	DIBAKAR MOHANTY VS STATE OF ODISHA	PUNIL KUMARSWAIN VS	/ /0 () //	
83	D-CRLMP/23951/2024	JYOTSANA RANI DAS VS STATE OF ODISHA	SAPAN KUMAR PAL VS	/ /0 () //	
84	D-CRLMP/23968/2024	KARUNAKAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	/ /0 () //	
85	D-CRLMP/24051/2024	BHAGABAN RAM VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	/ /0 () //	
86	D-CRLREV/23972/2024	SANTOSH KUMAR NAIK VS SNEHALATA DAS	BISWAMBAR MOHANTY VS	/ /0 () //	
87	D-CRLREV/24048/2024	RAJENDRA PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SAMBALPUR TOWN /55 /2012 () //	
88	D-CRLREV/24055/2024	DALENDRA KUMAR BHUYAN VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	SAMBALPUR VIGILANCE /7 /2011 () //	
89	D-FAO/34420/2024	D.M., EAST COAST RAILWAY,KHORDHA VS SANTOSH KUMAR BISWAS	GYANALOKA MOHANTY VS	/ / () //	
90	D-JCRLA/23986/2024	SANTOSH KUMAR SAHU VS STATE OF ODISHA	ADV. VS	MARKAT NAGAR /127 /2018 () //	
91	D-JCRLA/23987/2024	DHANU SWAIN	ADV.	PATTAPUR (ASKA) /150 /2013	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-JCRLA/23988/2024	NARAYAN RAUTA	ADV.	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-JCRLA/23989/2024	CHEPA DEHURY	ADV.	BADSAHI /133 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-JCRLA/23992/2024	PURNA CHANDRA MOHANTA	ADV.	MURUDA /50 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-MACA/34342/2024	D.M., NATIONAL INSURANCE CO.LTD., SAMBALPURSUBRAT SATPATHY		//	
		VS	VS	()	
		KUMARI LUHURA		//	
96	D-MACA/34344/2024	D.M., NATIONAL INSURANCE CO.LTD., SAMBALPURSUBRAT SATPATHY		//	
		VS	VS	()	
		BASUMATI SAMAL		//	
97	D-MACA/34398/2024	M/S SRIRAM GENERAL INSURANCE CO.LTD., RAJASAMAM DASH		//	
		VS	VS	()	
		ISWAR CHANDRA PRADHAN		//	
98	D-MACA/34401/2024	M/S. SHRIRAM GENERAL INSURANCE CO.LTD., ROURKELAM DASH		//	
		VS	VS	()	
		SARBESWAR CHHOTRAY		//	
99	D-MACA/34404/2024	M/S SRIRAM GENERAL INSURANCE CO.LTD., BBSR ANUPAM DASH		//	
		VS	VS	()	
		GEETANJALI BANKA		//	
100	D-MACA/34408/2024	M/S SRIRAM GENERAL INSURANCE CO.LTD., RAJASAMAM DASH		//	
		VS	VS	()	
		BABULA MAHAPATRA		//	
101	D-MACA/34411/2024	M/S ICICI LOMBARD GENERAL INSURANCE CO. LTDANUPAM DASH		//	
		VS	VS	()	
		PRAFULLA NAIK		//	
102	D-MACA/34413/2024	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTDANUPAM DASH		//	
		VS	VS	()	

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103	D-MACA/34414/2024	JUGAL KISHORE BARIK M/S. SHRIRAM GENERAL INSURANCE CO.LTD., SAMBALPUR	ANUPAM DASH	//	
		VS	VS	0	
104	D-MACA/34435/2024	KHUSIRAM BHOI LEGAL MANAGER, TATA A.I.G, PAREL	ADAM ALI KHAN	//	
		VS	VS	0	
105	D-MATA/34412/2024	GANGADHAR SAHU @ SAHOO SANJIB BHUKTA	TUKUNA KUMAR MISHRA	//	
		VS	VS	0	
106	D-RPFAM/34313/2024	SARITA BISWASRAY ANSUMAN PATTNAIK	TAPAN KU. JENA SAMANTA	//	
		VS	VS	0	
107	D-RPFAM/34323/2024	SMRUTI JHARA MOHANTY SRIKANTA MOHANTY	BIBHU PRASAD TRIPATHY	//	
		VS	VS	0	
108	D-RPFAM/34396/2024	PRİYADARSHINI PATTNAYAK SK.SALIMUDDIN	ASHOK KUMAR BEHERA	//	
		VS	VS	0	
109	D-RPFAM/34419/2024	FATEMA BIBI ARUNA KUMAR BEHERA	LAXMI NARAYAN PATEL	//	
		VS	VS	0	
110	D-RPFAM/34432/2024	PRATUYSA SETHI MOHAN NAYAK	BYOMAKESH TRIPATHY	//	
		VS	VS	0	
111	D-RVWPET/34425/2024	MITA NAYAK EAST COAST RAILWAY CHIEF ENGINEER,BHUBANESWAR	SMANU KUMAR SAHU,C.G.C	//	AOR20220001727C202400006
		VS	VS	0	
112	D-TRP(C)/34429/2024	M/S. GANNON AND DUNKERLY CO LTD.,DELHI PRACHI PRANGYA SAHOO	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
113	D-TRP(C)/34445/2024	AKSHAYA BARIK MITALI MADHUSMITA PATI	SARATHI JYOTI MOHANTY	//	
		VS	VS	0	
		BUDHIRAM NAYAK		//	

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114	D-TRPCRL/24052/2024	DIPIHREE DEEPIKA SAHOO VS ASHOK KUMAR SAHOO	RAJESH RANJAN SAHOO VS	// 0 //	
115	D-WA/34300/2024	STATE OF ODISHA VS SANJAYA KUMAR MAHANTY	NIHARKANTA PRAHARAJ, A.G.A. VS	// 0 //	LOD20240000172C202400050
116	D-WA/34343/2024	THE DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE VS SANTOSH KUMAR LENKA	HEMESH CHANDRA RAHI, A.G.A. VS	// 0 //	LOD20240000172C202400051
117	D-WA/34366/2024	SANTOSH KUMAR SAHOO VS STATE OF ORISSA	JITENDRA KUMAR LENKA VS	// 0 //	
118	D-WA/34448/2024	STATE OF ODISHA VS MAHESWAR SETHI	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //	LOD20240000172C202400052
119	D-WP(C)/34290/2024	SUDHANSHU KUMAR BISWAL VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //	AOR20220001665C202400030
120	D-WP(C)/34291/2024	JAGADANANDA SAHU VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	AOD20240000481C202400007
121	D-WP(C)/34292/2024	LAXMIDHAR PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	AOD20240000481C202400012
122	D-WP(C)/34293/2024	BANAMALI BISWAL VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	AOD20240000481C202400013
123	D-WP(C)/34294/2024	AKHIL KUMAR PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	AOD20240000481C202400010
124	D-WP(C)/34295/2024	BHASKAR CHANDRA SAHOO VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	AOD20240000481C202400011
125	D-WP(C)/34296/2024	PARAMANANDA ROUL	ANIL KUMAR BEHERA	//	AOD20240000481C202400009

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		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/34297/2024	SANJAY KUMAR BEHERA	GYANA RANJAN SETHI	//	
	WP(C)/19387/2024	VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/34298/2024	RABINDRA KUMAR NAYAK	ANIL KUMAR BEHERA	//	AOD20240000481C202400008
		VS	VS	0	
		STATE OF ODISHA		//	
128	D-WP(C)/34299/2024	JAYANTA KUMAR MOHANTA	SWAPNIL ROY	//	AOR20220001600C202400018
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/34302/2024	NILAKANTHA BARIK	AVIJIT MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/34303/2024	GANESH KUND	SARBESWAR PRUSTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-WP(C)/34306/2024	UMAKANTA SAHOO	GOBINDA CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/34307/2024	SAPAN KUMAR GOSWAMY	LAXMI NARAYAN RAYATSINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/34308/2024	SANTOSH MANDAL @ SANTOSH KUMAR MANDAL	LAMBODAR PRADHAN	//	
		VS	VS	0	
		TAHASILDAR CUM MUTATION OFFICER , MAHAKALAPARA		//	
134	D-WP(C)/34311/2024	DURGA PRASAD PATNAIK	BHABANI SANKAR TRIPATHY (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/34312/2024	SANJU SAHOO	SIDHARTHA DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
136	D-WP(C)/34314/2024	MINAKSHI DURIA	SASWAT KUMAR ACHARYA	//	
	WP(C)/19414/2024	VS	VS	0	

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137	D-WP(C)/34315/2024 WP(C)/19433/2024	STATE OF ODISHA HARESH KUMAR AGRAWAL VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// // 0	
138	D-WP(C)/34316/2024 WP(C)/19441/2024	STATE OF ODISHA RAJENDRA PRASAD MAHAPATRA VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// // 0	
139	D-WP(C)/34317/2024 WP(C)/19434/2024	STATE OF ODISHA HARESH KUMAR AGRAWAL VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// // 0	
140	D-WP(C)/34318/2024	STATE OF ODISHA KAILASH CHANDRA NAYAK VS STATE OF ODISHA	SAILABALA JENA VS	// // 0	
141	D-WP(C)/34320/2024	STATE OF ODISHA BALMIKI DHARUA VS STATE OF ODISHA	TIKERAM MEHER VS	// // 0	
142	D-WP(C)/34321/2024	STATE OF ODISHA BIJARU PADHAN VS STATE OF ODISHA	TIKERAM MEHER VS	// // 0	
143	D-WP(C)/34322/2024	STATE OF ODISHA SHISHIRA KUMAR BOHIDAR VS STATE OF ODISHA	TIKERAM MEHER VS	// // 0	
144	D-WP(C)/34324/2024	STATE OF ODISHA DAYANIDHI SWAIN VS COLLECTOR, JAJPUR	NIRANJAN LENKA VS	// // 0	
145	D-WP(C)/34325/2024	STATE OF ODISHA KISHORE KUMAR HANSA VS STATE OF ODISHA	TIKERAM MEHER VS	// // 0	
146	D-WP(C)/34326/2024	STATE OF ODISHA JUGAL KISHORE MEHER VS STATE OF ODISHA	TIKERAM MEHER VS	// // 0	
147	D-WP(C)/34327/2024	STATE OF ODISHA M/S AJAY KUMAR SHARMA VS DEPUTY COMNR, GST AND CENTRAL EXCISE, JHARSUGUDA	ITISHREE TRIPATHY VS	// // 0	

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148	D-WP(C)/34329/2024	SK. SABIR UDDIN VS UNION OF INDIA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
149	D-WP(C)/34330/2024	NIRANJAN HALDAR VS PANJAB NATIONAL BANK, NEW DELHI	MAHESWAR MOHANTY VS	// 0 //	
150	D-WP(C)/34331/2024	RANU SETHI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
151	D-WP(C)/34337/2024	DEBENDRA KUMAR PANDA VS STATE OF ODISHA	BIKRAM KESHARI SAHOO VS	// 0 //	AOR20230001017C202400006
152	D-WP(C)/34338/2024	SASHIKANTA PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	// 0 //	
153	D-WP(C)/34339/2024	SAKUNTALA HARICHANDAN MOHAPATRA VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //	
154	D-WP(C)/34340/2024	M/S SHARMA BRICKS, SUNDARGARH VS CHIEF MANAGER AND AUTHORIZED OFFICER UCO BANK, RAJGANGPUR BRANCH, SUNDARGARH	BISWARANJAN DALAI VS	// 0 //	
155	D-WP(C)/34341/2024	SANTILATA MALLIK VS REGIONAL MANAGER, S.B.I.REGIONAL BUSINESS OFFICE REGION-4, JAIPUR ROAD	DIPAK RANJAN MISHRA VS	// 0 //	
156	D-WP(C)/34345/2024	TUSHARAKANTA SAMANTARAY VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //	
157	D-WP(C)/34346/2024	BELA DEI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
158	D-WP(C)/34350/2024	ABHISHEK SINHA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //	
159	D-WP(C)/34351/2024	M/S ANNAPURNA FRIGHT CARRIERS	SUBASH CH PANI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/34352/2024	SOMANATH SAHOO	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/34354/2024	SASWAT HALDAR	SATYABRATA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/34355/2024	ABHISHEK SINHA	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/34356/2024	SANJAY KUMAR SAHOO	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/34357/2024	MANMATH KUMAR ACHARYA	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/34358/2024	M/S SHREE ANNPURNA FREIGHT CARRIERS	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/34359/2024	AAKARSHAN SINHA	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/34360/2024	M/S ANNPURNA FRIGHT CARRIERS, DHENKANAL	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/34361/2024	PROTIMA SINHA	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/34362/2024	NILAKANTHA ENTERPRISES, DHENKANAL	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/34364/2024	ISPAT LABOUR UNION	KSHIROD KUMAR ROUT	//	
		VS	VS	0	

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171	D-WP(C)/34365/2024	UNION OF INDIA M/S ARNAPURNA FREIGHT CARRIERS VS	SUBASH CHANDRA PANI VS	// // 0	
172	D-WP(C)/34367/2024	STATE OF ODISHA SASHISEKHAR NATH VS	SUBASH CHANDRA PANI VS	// // 0	
173	D-WP(C)/34368/2024	STATE OF ODISHA M/S ARNAPURNA FREIGHT CARRIERS VS	SUBASH CHANDRA PANI VS	// // 0	
174	D-WP(C)/34369/2024	STATE OF ODISHA M/S. ANNAPURNA FRIGHT CARRIERS, DHENKANAL VS	SUBASH CHANDRA PANI VS	// // 0	
175	D-WP(C)/34370/2024	STATE OF ODISHA ABHISHEK SINHA VS	SUBASH CHANDRA PANI VS	// // 0	
176	D-WP(C)/34372/2024	STATE OF ODISHA DHANANJAY KUMAR SINGH VS	SAIBRATA RATH VS	// // 0	
177	D-WP(C)/34374/2024	STATE OF ODISHA SK. KAMAR ALI VS	MAHITOSH SINHA VS	// // 0	
178	D-WP(C)/34375/2024	STATE OF ODISHA AKHILESH SHAW VS	SUBASH CHANDRA SWAIN VS	// // 0	
179	D-WP(C)/34376/2024	STATE OF ODISHA BRAHMA PHARMACEUTICAL COLLEGE , DEBENDRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
180	D-WP(C)/34377/2024	STATE OF ODISHA VIKASH PHARMACEUITICAL COLLEGE, BALASORE VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
181	D-WP(C)/34378/2024	STATE OF ORISSA PROTIMA SINHA VS	SUABSH CHANDRA PANI VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/34379/2024	KARTIKA PRUSTY VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //	
183	D-WP(C)/34380/2024	PROTIMA SINHA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //	
184	D-WP(C)/34381/2024	BRILLIANT PHARMACEUTICAL COLLEGE, KEONJHAR VS STATE OF ORISSA	ARAFULLA KUMAR MOHAPATRA VS	// 0 //	
185	D-WP(C)/34382/2024	SHIRDISAI GINNING AND PRESSING PVT LTD VS THE CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES, MINISTRY OF FINANCE DEPTT. OF REVENUE	JAGAMOHAN PATTANAIAK VS	// 0 //	AOR20220001586C202400028
186	D-WP(C)/34383/2024	RAJ KISHOR MOHAPATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202400043
187	D-WP(C)/34384/2024	SHARAT KUMAR MOHALIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202400029
188	D-WP(C)/34386/2024	URMILA BEHERA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //	
189	D-WP(C)/34387/2024	RANJIT KUMAR PATTANAYAK @ RANJITA KUMAR BEHERA VS STATE OF ORISSA	BINAY KUMAR BEHERA VS	// 0 //	
190	D-WP(C)/34388/2024	BIPINI BIHARI PATTANAYAK @ BIPINI BIHARI PATIL VS STATE OF ODISHA	BINAY KUMAR BEHERA VS	// 0 //	
191	D-WP(C)/34389/2024	BULU DEI VS THE REGIONAL MANAGER, HINDUSTAN PETROLEUM CORPORATION LTD.,BBSR	AUROVINDA MOHANTY VS	// 0 //	
192	D-WP(C)/34391/2024	G.TARINI CHARAN DORA VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	// 0 //	
193	D-WP(C)/34393/2024	SANJUKTA DASH	JITENDRA KUMAR MISHRA (2)	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/34394/2024	SUDIPTA CHAND	ASIT KUMAR JENA	//	
		VS	VS	0	
		COLLECTOR, PURI		//	
195	D-WP(C)/34395/2024	PADMALOCHAN NAYAK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/34397/2024	SATYA NARAYAN SADANGI	TRILOCHAN PANIGRAHI	//	
		VS	VS	0	
		SUMITRA PADHY		//	
197	D-WP(C)/34400/2024	KALISAH CHANDRA MISHRA	AMIT KUMAR SAA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/34403/2024	NILABATI PANDA	AMIT KUMAR SAA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/34406/2024	SIBA PRASAD PRUSTY	AMIT KUMAR SAA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/34407/2024	MIHIR KUMAR ROUT	AMIT KUMAR SAA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/34409/2024	MOZAMIL AHMED KHAN	SRIDHAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/34415/2024	M/S MAA ENTERPRISES, KEONJHAR	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	0	
		SUPERINTENDENT, CGST, KEONJHAR		//	
203	D-WP(C)/34417/2024	LAXMIPRIYA MALLICK	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/34421/2024	PRAFULLA KUMAR PATRA	ABHILASH MISHRA	//	
		VS	VS	0	

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205	D-WP(C)/34422/2024	STATE OF ODISHA MAIMUDA BIBI VS	BHABANI SANKAR MISHRA VS	// // ()	
206	D-WP(C)/34423/2024	STATE OF ODISHA DRUPADA SAHASIA VS	BISHNU PRASAD PRADHAN VS	// // ()	
207	D-WP(C)/34424/2024	STATE OF ODISHA KSHIROD NAYAK VS	RANJAN KUMAR NAYAK VS	// // ()	
208	D-WP(C)/34426/2024	CHIEF OPERATIONS AND CUTOMERS EXPERIENCE, M/S. BAJAJ ALLIANZ LIFE INSURANCE COMPANY LTD, PUNE BICHITRANANDA NAYAK VS	SUBASH CHANDRA PANI VS	// // ()	
209	D-WP(C)/34427/2024	STATE OF ODISHA CH DURGAMADHAB PRUSTY VS	BISWABIHARI MOHANTY VS	// // ()	AOR20220001789C202400010
210	D-WP(C)/34428/2024	STATE OF ODISHA M/S. BOSE CONSTRUCTION,NUAPADA VS	M.D PANDA VS	// // ()	AOR20220001834C202400045
211	D-WP(C)/34430/2024	STATE OF ODISHA ISHWAR CHANDRA BEHERA VS	SUBASH CHANDRA PANI VS	// // ()	
212	D-WP(C)/34431/2024	STATE OF ODISHA DR. SAMBHU PANIGRAHI VS	GOPAL PRASAD JENA VS	// // ()	
213	D-WP(C)/34433/2024	THE PRINCIPAL SECY TO GOVT. WORKS DEPT., BBSR LAXMAN ROUT VS	SUBASH CHANDRA PANI VS	// // ()	
214	D-WP(C)/34434/2024	STATE OF ODISHA M/S. ANNAPURNA FRIGHT CARRIERS, DHENKANAL SUBASH CHANDRA PANI VS	SUBASH CHANDRA PANI VS	// // ()	
215	D-WP(C)/34436/2024	STATE OF ODISHA AAKARSHAN SINHA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// // ()	

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216	D-WP(C)/34437/2024	SASMITA SAMAL VS STATE OF ODISHA	PADMANAV BHUTIA VS	// () //	
217	D-WP(C)/34438/2024	PRAFULLA KUMAR BARIK VS STATE OF ODISHA	PADMANAV BHUTIA VS	// () //	
218	D-WP(C)/34439/2024	M/S NATIONAL BUILDERS VS STATE OF ODISHA	PRATIK DASH VS	// () //	
219	D-WP(C)/34441/2024	RINKINA SAHOO VS STATE OF ODISHA	PADMANAV BHUTIA VS	// () //	
220	D-WP(C)/34442/2024	RAMAHARI SAHU VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// () //	
221	D-WP(C)/34443/2024	DAMODAR SRAMBUTIKA VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	// () //	
222	D-WP(C)/34444/2024	SUDHANSU SEKHAR PANDA VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	// () //	
223	D-WP(C)/34446/2024	SOUMYA RANJAN SAHOO VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// () //	
224	D-WP(C)/34447/2024	DEBENDRA KUMAR SAHU VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// () //	
225	D-ABLAPL/23924/2024	MERU BISWAL VS STATE OF ODISHA	ANNAND SANKAR JENA VS	KANAS /150 /2024 () //	AOR20220000014C202400029
226	D-ABLAPL/23928/2024	NARASINGH NAYAK @ KUTULI NAYAK @ ISWAR VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /389 /2023 () //	
227	D-ABLAPL/23930/2024	PRASANTA KUMAR SAHOO	AMITAV TRIPATHY	GOLANTHARA (BERHAMPUR) /314 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/23933/2024	SHREE GOPAL GUPTA	SATYA SHREE MOHANTY	BADAGODA P.S. /92 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/23934/2024	GYANAPATI SWAIN	BIPIN KUMAR NAYAK	GOP /224 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/23936/2024	MUNA BEHERA	UNMESH CHANDRA JENA	FATEGARH /51 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/23937/2024	SURENDRA @SURENDRA KUMAR BALIARSINGH	SAMBEET PATTANAYAK	RANPUR /291 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/23938/2024	HARI SAMAL	JAYANTA KUMAR MAJHI	BASTA /124 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/23939/2024	SANATAN MALLICK @ MALLIK	JAYANTA KUMAR MAJHI	SINGLA /128 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/23940/2024	KRUSHNA CHANDRA PARIDA @ KALU	NISHIKANTA MISHRA	BALANGA /216 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/23942/2024	MD.SUFIAN @ SUFIAN	SOUMYA RANJAN DAS	LATHIKATA /58 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/23943/2024	RATIKANTA @ RATIKANT MOHANTY	DHIRENDRA KUMAR MOHAPATRA	BANAPUR P.S. /203 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/23944/2024	RAVI GUPTA	SOUMIK SPANDAN TRIPATHY	HEMGIR /313 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/23947/2024	BABA @ RAJEENDRA NAYAK	DEEPAK KU SAHOO	NIKIRAI /203 /2024	
		VS	VS	()	

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239	D-ABLAPL/23950/2024	STATE OF ODISHA KHURSID KHAN VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /26 /2023 ()	
240	D-ABLAPL/23952/2024	STATE OF ODISHA PHANINDRA KUMAR DAS VS	SUSHANTA KUMAR JOSHI VS	// KANTABANJI /209 /2022 ()	
241	D-ABLAPL/23953/2024	STATE OF ODISHA MINAKHI SWAIN @ MINA VS	PRAMODA KUMAR PATI VS	// JAGATPUR /302 /2023 ()	
242	D-ABLAPL/23958/2024	STATE OF ODISHA RAKSHYA BEHERA VS	PRASANTA KUMAR ROUSTRAY VS	// BARGARH SADAR /318 /2024 ()	AOD20240000391C202400050
243	D-ABLAPL/23959/2024	STATE OF ODISHA RAKSHYA BEHERA VS	PRASANTA KUMAR ROUSTRAY VS	// BARGARH SADAR /317 /2024 ()	AOD20240000391C202400049
244	D-ABLAPL/23960/2024	STATE OF ODISHA RAKSHYA BEHERA VS	PRASANTA KUMAR ROUSTRAY VS	// BARGARH SADAR /319 /2024 ()	AOD20240000391C202400051
245	D-ABLAPL/23961/2024	STATE OF ODISHA SURENDRA JHA VS	AKSHAYA KUMAR PANDEY VS	// SUNDARGARH TOWN /162 /2024 ()	
246	D-ABLAPL/23963/2024	STATE OF ODISHA BIKI @ BIJAYANDA KARALI VS	BIDYADHAR SAHU VS	// SASON /142 /2024 ()	AOR20220002457C202400017
247	D-ABLAPL/23967/2024	STATE OF ODISHA RINKU @ AZARUDDIN KHAN VS	ANITA SAHOO VS	// REMUNA /131 /2024 ()	
248	D-ABLAPL/23970/2024	STATE OF ODISHA RAKSHYA BEHERA VS	PRASANTA KUMAR ROUSTRAY VS	// BARGARH /461 /2024 ()	AOD20240000391C202400052
249	D-ABLAPL/23971/2024	STATE OF ODISHA RAKSHYA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	// BARGARH RURAL /179 /2024 () //	AOD20240000391C202400056

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250	D-ABLAPL/23973/2024	RAKSHYA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH RURAL /180 /2024 () //	AOD20240000391C202400057
251	D-ABLAPL/23974/2024	RAKSHYA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /462 /2024 () //	AOD20240000391C202400053
252	D-ABLAPL/23975/2024	RAKSHYA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /463 /2024 () //	AOD20240000391C202400054
253	D-ABLAPL/23976/2024	RAKSHYA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /464 /2024 () //	AOD20240000391C202400055
254	D-ABLAPL/23977/2024	TAPAN SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TITILAGARH /174 /2024 () //	
255	D-ABLAPL/23979/2024	KHAGESWAR RANA VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 () //	
256	D-ABLAPL/23980/2024	ABHIRAM MOHAPATRA VS STATE OF ODISHA	KULDEEP MOHANTY VS	KUJANGA /330 /2024 () //	
257	D-ABLAPL/23981/2024	AMARSHAKTI NATH JAISWAL VS STATE OF ODISHA	SOUGAT DASH VS	BRAHMANITARANG /182 /2024 () //	
258	D-ABLAPL/23982/2024	GULEMI KOLADI @ GULAM KULDI VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 () //	
259	D-ABLAPL/23991/2024	RAMCHANDRA BALIARSINGH VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /546 /2024 () //	
260	D-ABLAPL/23993/2024	JITENDRA BARAL VS STATE OF ODISHA	CHINMAYA RANJAN DAS VS	KAMAKHYANAGAR /391 /2024 () //	
261	D-ABLAPL/23994/2024	HRUSHIKESH BHOI	SURYA NARAYAN MISHRA	CAPITAL P.S. /347 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :08/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/23996/2024	LAXMAN SINGH @ LAXMAN SING	BIDYADHAR PANDA	ORIENT /145 /2024	AOR20220001945C202400053
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/23997/2024	DEEPAK SAMAL	RANJIT MOHANTY	PATTAMUNDAI RURAL PS /34 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/24000/2024	RAKSHYA BEHERA	PRASANTA KUMAR ROUSTRAY	BARGARH RURAL /180 /2024	AOD20240000391C202400058
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/24001/2024	SUBASIS DASH	ARUN KUMAR BEHERA	//	AOR20220003422C202400051
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/24002/2024	KESABA SAHU	PRAT	KOMNA PS /170 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/24003/2024	NAGA @ NAGENDRA CHOUDHURY	SAMBIT BISWAL	PARADEEP LOCK /309 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/24004/2024	JADUMANI SAHU	PRATAP KUMAR NAYAK	KOMNA PS /170 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/24005/2024	SUBAS MALIK	AMULYA RATNA PANDA	//0	
		VS	VS	()	
		UNION OF INDIA		//	
270	D-ABLAPL/24006/2024	GANDARAM SAHU	PRATAP KUMAR NAYAK	KOMNA PS /170 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/24008/2024	AMAR KUMAR PARIDA	AMULYA RATNA PANDA	BASUDEVPUR /511 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/24009/2024	RAKSHYA BEHERA	PRASANTA KUMAR ROUSTRAY	BARGARH RURAL /181 /2024	AOD20240000391C202400059
		VS	VS	()	

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FILING REPORT AS ON :08/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/24010/2024	STATE OF ODISHA JITENDAR SAHOO VS	SOUMYA RANJAN DAS VS	// RAGHUNATHPALI /252 /2023 ()	
274	D-ABLAPL/24011/2024	STATE OF ODISHA NITYANANDA MEHER VS	LAXMINARAYAN PATEL VS	// RENGALI (SAMBALPUR) /140 /2024 ()	
275	D-ABLAPL/24013/2024	STATE OF ODISHA SK SAJO @SAIJAT KHAN VS	KHUSBU PANIGRAHI VS	// BALASORE TOWN /28 /2024 ()	AOR20220002787C202400097
276	D-ABLAPL/24015/2024	STATE OF ODISHA SIKHAR SAHOO@SAHU VS	ANNANDA SANKAR JENA VS	// JODAPADAR /144 /2024 ()	AOR20220000014C202400030
277	D-ABLAPL/24017/2024	STATE OF ODISHA PRADEEP KUMAR MALIK @ BAPUN VS	USHARANI PATI VS	// SORO /113 /2021 ()	
278	D-ABLAPL/24019/2024	STATE OF ODISHA VISHAL PANGI @ BABU PANGI VS	TUKUNA KUMAR MISHRA VS	// KORAPUT TOWN /212 /2024 ()	
279	D-ABLAPL/24025/2024	STATE OF ODISHA RAGHUNATH BEHERA VS	ANKITA MUKHERJI VS	// NIMAPADA /50 /2024 ()	
280	D-ABLAPL/24026/2024	STATE OF ODISHA SUNANDA DEY VS	PRAVASH CHANDRA JENA VS	// JALESWAR /402 /2024 ()	
281	D-ABLAPL/24027/2024	STATE OF ODISHA PINTU NAYAK VS	SANJIB KUMAR BHANJADEO VS	// TANGI (KHURDA) /547 /2024 ()	
282	D-ABLAPL/24028/2024	STATE OF ODISHA SK.AMRESH BOX VS	MOHAMMED RIAZ VS	// KISSANNAGAR PS /92 /2024 ()	
283	D-ABLAPL/24030/2024	STATE OF ODISHA P.VARALAXMI @ WARALAXMI VS	RABI NARAYAN SAHU VS	// MAHILA (BERHAMPUR) /122 /2024 ()	AOR20220003318C202400009
		STATE OF ODISHA		//	

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FILING REPORT AS ON :08/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/24031/2024	SWADESH @ SADESH @ SUDESH KHARA @ SWADESH @ SUDESH KHARA VS STATE OF ODISHA	SUBANU KUMAR BARAL VS	LAXMIPUR /72 /2023 () //	
285	D-ABLAPL/24032/2024	RAMA MANDAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BRAJARAJNAGAR /64 /2024 () //	
286	D-ABLAPL/24033/2024	KESU PRADHAN @ KISHOR KUMAR PRADHAN VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	PURI SADAR /180 /2024 () //	AOR20220000014C202400031
287	D-ABLAPL/24037/2024	JAGA PANGI VS STATE OF ODISHA	SARBESWAR SAHOO VS	KORAPUT TOWN /305 /2022 () //	AOD20220004505C202400029
288	D-ABLAPL/24038/2024	LAXMI PANGI VS STATE OF ODISHA	SARBESWAR SAHOO VS	KORAPUT TOWN /305 /2022 () //	AOD20220004505C202400028
289	D-ABLAPL/24039/2024	MANOJ MAJHI @ TUKU MAJHI VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 () //	
290	D-ABLAPL/24046/2024	DIPTI RANJAN DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE CHUDAMANI /63 /2024 () //	
291	D-ABLAPL/24047/2024	DORA PRADHAN VS STATE OF ODISHA	RONIT GHOSH VS	N.T.P.C. /105 /2024 () //	
292	D-ABLAPL/24056/2024	LALIT MOHAN DAS VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	GOLANTHARA (BERHAMPUR) /314 /2024 () //	AOR20220001597C202400112

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MISC CASES FILED on :08/08/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-JCRLRV/1/2023 JCRLRV/1/2023	TAPAN@TAPIN NAIK MP	S.K.ZAFARULLA,J.KAMILA	4/2024
2	D-ADMLS/32191/2024 ADMLS/3/2024	SCANDI TRADING LTD. MP	ANURAG PATI	12/2024
3	D-CRP/20/2014 CRP/20/2014	MIRZA MANZAR HUSSAIN MP	MR.DEBASIS TRIPATHY	56/2024
4	D-CRP/20/2014 CRP/20/2014	MIRZA MANZAR HUSSAIN MP	MR.DEBASIS TRIPATHY	57/2024
5	D-CRP/20/2014 CRP/20/2014	MIRZA MANZAR HUSSAIN MP	MR.DEBASIS TRIPATHY	58/2024
6	D-TRPCRL/24052/2024 TRPCRL/ /	DIPISHREE DEEPIKA SAHOO MP	RAJESH RANJAN SAHOO	62/2024
7	D-JCRLA/92/2022 JCRLA/92/2022	MOHAMMAD SONU MP	M/S.BABITA SAHU, PABITRA KUMAR DUTTA	145/2024
8	D-CRLMP/24051/2024 CRLMP/ /	BHAGABAN RAM MP	LALIT KUMAR MAHARANA	179/2024
9	D-TRP(C)/34429/2024 TRP(C)/ /	PRACHI PRANGYA SAHOO MP	HRUDANANDA MOHAPATRA	233/2024
10	D-TRP(C)/34445/2024 TRP(C)/ /	MITALI MADHUSMITA PATI MP	SARATHI JYOTI MOHANTY	234/2024
11	D-TRP(C)/221/2023 TRP(C)/221/2023	DIPISHREE DEEPIKA SAHOO MP	BYOMAKESH TRIPATHY	235/2024
12	D-RVWPET/34425/2024 RVWPET/ /	EAST COAST RAILWAY CHIEF ENGINEER, MP	BHUPAKESH SAHU,C.G.C	272/2024
13	D-RPFAM/34313/2024 RPFAM/ /	ANSUMAN PATTNAIK MP	TAPAN KU. JENA SAMANTA	349/2024
14	D-MATA/34412/2024 MATA/ /	SANJIB BHUKTA MP	TUKUNA KUMAR MISHRA	350/2024
15	D-RPFAM/34323/2024 RPFAM/ /	SRIKANTA MOHANTY MP	BIBHU PRASAD TRIPATHY	350/2024
16	D-RPFAM/34323/2024 RPFAM/ /	SRIKANTA MOHANTY MP	BIBHU PRASAD TRIPATHY	351/2024
17	D-MATA/153/2023 MATA/153/2023	PRAMOD KUMAR ROUT MP	DEEPALI MAHAPATRA	351/2024
18	D-MATA/170/2023 MATA/170/2023	PRAMOD KUMAR ROUT MP	BIBHU PRASAD TRIPATHY, DEEPALI MOHAPATRA	352/2024
19	D-RPFAM/34396/2024 RPFAM/ /	SK.SALIMUDDIN MP	ASHOK KUMAR BEHERA	352/2024
20	D-MATA/33433/2024 MATA/ /	BIJAY KUMAR MALLIK MP	GOURI MOHAN RATH	353/2024
21	D-RPFAM/34432/2024 RPFAM/ /	MOHAN NAYAK MP	BYOMAKESH TRIPATHY	353/2024
22	D-MATA/367/2023 MATA/367/2023	SANJIT KUMAR MAHATO MP	U.K.PANDEY	354/2024
23	D-CONTC/16536/2024 CONTC/2953/2024	PRASANNA KUMAR SAHOO MP	M/S.PREMANANDA MOHANTY	395/2024
24	D-CONTC/34385/2024 CONTC/ /	JAYASHREE MISHRA MP	SOUMENDRA PATTANAIAK	396/2024
25	D-CONTC/34390/2024 CONTC/ /	PRASANTA KUMAR NAIK MP	ADV.	397/2024
26	D-FAO/32291/2024	DEBASISH MOHANTY	KAPILA CHARAN NAYAK	

27	FAO/ / D-FAO/776/2019 FAO/776/2019	MP PITABAS MOHARANA MP	M/S.S.K.SAMAL	657/2024 658/2024
28	D-FAO/775/2019 FAO/775/2019	MP BISHNU CHARAN PRADHAN	M/S.S.K.SAMAL	659/2024
29	D-FAO/24457/2024 FAO/239/2024	D.M., NATIONAL INSURANCE CO. L.T.D. MP	PRASANTA KUMAR MAHALI	660/2024
30	D-FAO/34420/2024 FAO/ /	D.M., EAST COAST RAILWAY,KHORDHA MP	GYANALOKA MOHANTY	661/2024
31	D-FAO/491/2014 FAO/491/2014	STATE OF ODISHA MP	SR.S.C.SandMES.N.MOHAPAT	662/2024
32	D-CRLREV/11/2011 CRLREV/11/2011	TITU HATI MP	M/S.D.P.DHAL, PRADEEP KUMAR DAS	671/2024
33	D-CRLREV/23972/2024 CRLREV/ /	SANTOSH KUMAR NAIK MP	BISWAMBAR MOHANTY	672/2024
34	D-CRLREV/24048/2024 CRLREV/ /	RAJENDRA PRADHAN MP	MANAS KUMAR CHAND	673/2024
35	D-CRLREV/24055/2024 CRLREV/ /	DALENDRA KUMAR BHUYAN MP	DR. SUSANT KUMAR KANUNGO	674/2024
36	D-SA/233/1997 SA/233/1997	GANESH MP	M/S N.C. PATI, BUDHIRAM DAS	739/2024
37	D-SA/233/1997 SA/233/1997	GANESH MP	M/S N.C. PATI, BUDHIRAM DAS	740/2024
38	D-SA/233/1997 SA/233/1997	GANESH MP	M/S N.C. PATI, BUDHIRAM DAS	741/2024
39	D-SA/233/1997 SA/233/1997	GANESH MP	M/S N.C. PATI, BUDHIRAM DAS	742/2024
40	D-SA/233/1997 SA/233/1997	GANESH MP	M/S N.C. PATI, BUDHIRAM DAS	743/2024
41	D-SA/233/1997 SA/233/1997	GANESH MP	M/S N.C. PATI, BUDHIRAM DAS	744/2024
42	D-SA/226/1986 SA/226/1986	MOHANA MP	M/S	745/2024
43	D-SA/266/1993 SA/266/1993	BANIKILA KAMRAJU MP	M/S.R.P.MOHAPATRA, DAYANANDA MOHAPATRA	746/2024
44	D-SA/266/1993 SA/266/1993	BANIKILA KAMRAJU MP	M/S.R.P.MOHAPATRA	747/2024
45	D-SA/266/1993 SA/266/1993	BANIKILA KAMRAJU MP	M/S.R.P.MOHAPATRA	748/2024
46	D-CMP/34301/2024 CMP/ /	PURNA CHANDRA SAHOO MP	RABI NARAYAN BEHERA	917/2024
47	D-CMP/34301/2024 CMP/ /	PURNA CHANDRA SAHOO MP	RABI NARAYAN BEHERA	918/2024
48	D-CMP/266/2023 CMP/266/2023	SASMITA SWAIN MP	SHIBASHISH MISHRA	919/2024
49	D-CMP/34399/2024 CMP/ /	PRAVAT SAHU @ PRAVAT KUMAR SAHU SAMIR KUMAR MISHRA MP		920/2024
50	D-CMP/34418/2024 CMP/ /	ADHIRAJ MAHARANA MP	MANOJ KUMAR PANDA	921/2024
51	D-CMP/34440/2024 CMP/ /	RAJINIKANTA SETH MP	KOUSIK ANANDA GURU	922/2024
52	D-BLAPL/16098/2024 BLAPL/5662/2024	BIGHNESWAR DAS MP	SRIDHAR RATH	994/2024
53	D-BLAPL/13342/2024 BLAPL/4438/2024	MD. SAHIL MP	DHIRENDRA KUMAR MOHAPATRA	995/2024
54	D-BLAPL/4252/2024 BLAPL/2144/2024	DHARMENDRA TIWARI MP	DHIRENDRA KUMAR MOHAPATRA	996/2024
55	D-BLAPL/13346/2024 BLAPL/4590/2024	MD.SAHIL MP	DHIRENDRA KUMAR MOHAPATRA	997/2024
56	D-BLAPL/13343/2024 BLAPL/4440/2024	MD. SAHIL MP	DHIRENDRA KUMAR MOHAPATRA	998/2024
57	D-BLAPL/15696/2024 BLAPL/5475/2024	SANATAN MAJHI MP	MD. GOLAM MADANI	999/2024

58	D-BLAPL/2827/2020 BLAPL/2827/2020	DHRUTI RANJAN MOHANTY MP	Sujit Kumar Das	1000/2024
59	D-BLAPL/22085/2024 BLAPL/7571/2024	JASUA GAMANGO MP	SUSHANTA KUMAR JOSHI	1001/2024
60	D-BLAPL/15828/2024 BLAPL/5833/2024	DUSMANTA SAHOO MP	SUSHANTA HARICHANDAN	1002/2024
61	D-BLAPL/18065/2024 BLAPL/6286/2024	RAHUL SHA MP	DEBASHIS ROUTRAY	1003/2024
62	D-BLAPL/7548/2024 BLAPL/3329/2024	SATYABRATA DAS MP	RAJJEET ROY	1004/2024
63	D-BLAPL/21425/2024 BLAPL/7296/2024	CHUIN @ SANJAYA DAS MP		1005/2024
64	D-ABLAPL/2689/2024 ABLAPL/1395/2024	DULARAM KARUAN @ LEDO MP		1538/2024
65	D-ABLAPL/20021/2024 ABLAPL/7213/2024	PRAFULLA KUMAR SATAPATHY @ BAPINA MP		1539/2024
66	D-ABLAPL/18600/2024 ABLAPL/6594/2024	BULU @ SUBAN KISAN MP		1540/2024
67	D-ABLAPL/21366/2024 ABLAPL/7584/2024	RATI RANJAN PRADHAN MP		1541/2024
68	D-ABLAPL/20123/2024 ABLAPL/7337/2024	DILIP KUMAR PATTANAIK MP		1542/2024
69	D-ABLAPL/20122/2024 ABLAPL/7608/2024	SANKALPA PATTANAIK MP		1543/2024
70	D-ABLAPL/2039/2020 ABLAPL/2039/2020	KALANDI JENA @ KALIA MP		1544/2024
71	D-ABLAPL/18684/2024 ABLAPL/6902/2024	RAMESH CHANDRA SWAIN @ RAMESH SWAIN MP		1545/2024
72	D-ABLAPL/20779/2024 ABLAPL/7594/2024	AKASH KUMAR SWAIN @ AKASH SWAIN @ BAPI MP		1546/2024
73	D-ABLAPL/10021/2024 ABLAPL/3574/2024	ASHISH KUMAR GUPTA MP		1547/2024
74	D-ABLAPL/3822/2024 ABLAPL/1595/2024	BIJAY MOHANTY MP		1548/2024
75	D-ABLAPL/18088/2024 ABLAPL/6377/2024	SURYAKANTA PADHI MP		1549/2024
76	D-ABLAPL/18028/2024 ABLAPL/6325/2024	SURYAKANTA PADHI MP		1550/2024
77	D-ABLAPL/20383/2024 ABLAPL/7394/2024	MITARANI PARIDA MP		1551/2024
78	D-ABLAPL/17086/2024 ABLAPL/6110/2024	PRAMOD KUMAR MAHANKUDA MP	SIDHARTH PRASAD DAS	1552/2024
79	D-MACA/4153/2024 MACA/36/2024	THE MANAGER(LEGAL CLAIMS) SBI GENERAL MP	BRADEN SUSHANTA KISHOR DAS	1798/2024
80	D-MACA/34342/2024 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., SAMBALPUR MP		1799/2024
81	D-MACA/34344/2024 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., SAMBALPUR MP		1800/2024
82	D-MACA/34435/2024 MACA/ /	LEGAL MANAGER, TATA A.I.G, PAREL MP	ADAM ALI KHAN	1801/2024
83	D-CRLA/1377/2023 CRLA/1377/2023	MIR ROSHAN ALLI@MIR RAUSHAN ALLI MP	RADHIKA HANS	1994/2024
84	D-CRLA/1190/2023 CRLA/1190/2023	SUSANTA CHAUDHURY@SUSANTA SAHOO MP	SUSANTA CHAUDHURY	1995/2024
85	D-CRLA/339/2021 CRLA/339/2021	BITU@BADAL DAS MP	SURYAKANTA DWIBEDI	1996/2024
86	D-CRLA/23978/2024 CRLA/ /	CHEPAN MUKHI MP	BIBEKANANDA MAHAPATRA	1997/2024
87	D-CRLA/23978/2024 CRLA/ /	CHEPAN MUKHI MP	BIBEKANANDA MAHAPATRA	1998/2024
88	D-CRLMC/23931/2024 CRLMC/ /	RAMAKANTA JANI MP	RABI NARAYAN PANDA	2109/2024
89	D-CRLMC/15515/2024	BIBHUTI BHUSAN MISHRA	ASOK MOHANTY, SR. ADV.	

	CRLMC/2122/2024	MP		2110/2024
90	D-CRLMC/5666/2024	TULARAM BHOI		
	CRLMC/684/2024	MP		2111/2024
91	D-CRLMC/23955/2024	TARASHANKAR CHAKRABORTY	BHABANI SHANKAR DASPARIDA	
	CRLMC/ /	MP		2112/2024
92	D-CRLMC/20805/2024	MANASH RANJAN PANIGRAHI	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		2113/2024
93	D-CRLMC/20806/2024	MANASH RANJAN PANIGRAHI	JUGALA KISHORE PANDA	
	CRLMC/2702/2024	MP		2114/2024
94	D-CRLMC/21941/2024	MANASH RANJAN PANIGRAHI	JUGALA KISHORE PANDA	
	CRLMC/2784/2024	MP		2115/2024
95	D-CRLMC/20414/2024	JITENDRA KUMAR RANSINGH @ JEETENDRA KUMAR RANSINGH	SRINIKH KUMAR KESHARI RAJ	
	CRLMC/2576/2024	MP		2116/2024
96	D-CRLMC/23985/2024	SANDIP MOHANTY	ALOK KUMAR DAS	
	CRLMC/ /	MP		2117/2024
97	D-CRLMC/23990/2024	SAMBHAB KU. SAHU@BADAL SAHU	DURGA PRASAD PATTANAIK	
	CRLMC/ /	MP		2118/2024
98	D-CRLMC/11479/2024	BIRENDRA NATH MOHANTA	SUKANTA KUMAR NAYAK	
	CRLMC/1946/2024	MP		2119/2024
99	D-CRLMC/23998/2024	SRIKANT RAGHUNATH JADHAV	RAMESH AGARWAL	
	CRLMC/ /	MP		2120/2024
100	D-CRLMC/22000/2024	MANGULU NAIK	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		2121/2024
101	D-CRLMC/3126/2023	JAJATI KUMAR BEHERA		
	CRLMC/3126/2023	MP		2122/2024
102	D-CRLMC/19327/2024	DR. ABHISEK UPADHYAY	DR. ABHISEK UPADHYAY(IN PERSON)	
	CRLMC/2462/2024	MP		2123/2024
103	D-WA/34037/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		5993/2024
104	D-WA/34037/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		5994/2024
105	D-WA/34037/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		5995/2024
106	D-WA/34039/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	
	WA/ /	MP		5996/2024
107	D-WA/34039/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	
	WA/ /	MP		5997/2024
108	D-WA/34039/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	
	WA/ /	MP		5998/2024
109	D-WA/34038/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		5999/2024
110	D-WA/34038/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		6000/2024
111	D-WA/34038/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		6001/2024
112	D-WA/34040/2024	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	WA/ /	MP		6002/2024
113	D-WA/34040/2024	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	WA/ /	MP		6003/2024
114	D-WA/34040/2024	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	WA/ /	MP		6004/2024
115	D-WA/34366/2024	SANTOSH KUMAR SAHOO	JITENDRA KUMAR LENKA	
	WA/ /	MP		6005/2024
116	D-WA/34366/2024	SANTOSH KUMAR SAHOO	JITENDRA KUMAR LENKA	
	WA/ /	MP		6006/2024
117	D-WA/34300/2024	STATE OF ODISHA	NIHARKANTA PRAHARAJ, A.G.A.	
	WA/ /	MP		6007/2024
118	D-WA/34300/2024	STATE OF ODISHA	NIHARKANTA PRAHARAJ, A.G.A.	
	WA/ /	MP		6008/2024
119	D-WA/34343/2024	THE DIRECTOR GENERAL AND INSPECTOR GENERAL OF PUNJAB	CHEN BRASH DAPOUNGERAHI,TA.GA.	
	WA/ /	MP		6009/2024
120	D-WA/34343/2024	THE DIRECTOR GENERAL AND INSPECTOR GENERAL OF PUNJAB	CHEN BRASH DAPOUNGERAHI,TA.GA.	
	WA/ /	MP		6010/2024

	WP(C)/5609/2024	MP		10504/2024
153	D-WP(C)/41269/2023	BIMALA DEI	BIKRAM RATH	
	WP(C)/41269/2023	MP		10505/2024
154	D-WP(C)/34372/2024	DHANANJAY KUMAR SINGH	SAIBRATA RATH	
	WP(C)/ /	MP		10506/2024
155	D-WP(C)/34374/2024	SK. KAMAR ALI	MAHITOSH SINHA	
	WP(C)/ /	MP		10507/2024
156	D-WP(C)/32247/2024	SOCIETY FOR ENVIRONMENTAL PROMOTION AND RESOURCE DEVELOPMENT (SEPHRD), BHADRAK		
	WP(C)/17942/2024	MP		10508/2024
157	D-WP(C)/28390/2022	PUNEET KUMAR BISWAL	BHABANI SANKAR TRIPATHY (1)	
	WP(C)/28390/2022	MP		10509/2024
158	D-WP(C)/34394/2024	SUDIPTA CHAND	ASIT KUMAR JENA	
	WP(C)/ /	MP		10510/2024
159	D-WP(C)/34395/2024	PADMALOCHAN NAYAK	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		10511/2024
160	D-WP(C)/30566/2024	SURENDRA NATH PATTNAYAK	JAYAKRISHNA MOHAPATRA	
	WP(C)/18550/2024	MP		10512/2024
161	D-WP(C)/16505/2024	SANDEEP KUMAR GURU	SAMIR KUMAR MISHRA	
	WP(C)/9318/2024	MP		10513/2024
162	D-WP(C)/18958/2018	DIRECTOR,ICAR-IIWM		
	WP(C)/18958/2018	MP		10514/2024
163	D-WP(C)/18942/2018	DIRECTOR,ICAR-INDIAN INSTITUTE OF WATER MANAGEMENT		
	WP(C)/18942/2018	MP		10515/2024
164	D-WP(C)/34409/2024	MOZAMIL AHMED KHAN	SRIDHAR RATH	
	WP(C)/ /	MP		10516/2024
165	D-WP(C)/9882/2018	NABA KISHORE PRADHAN		
	WP(C)/9882/2018	MP		10517/2024
166	D-WP(C)/18960/2018	DIRECTOR,ICAR-IIWM		
	WP(C)/18960/2018	MP		10518/2024
167	D-WP(C)/18952/2018	DIRECTOR,ICAR-IIWM		
	WP(C)/18952/2018	MP		10519/2024
168	D-WP(C)/18948/2018	DIRECTOR,ICAR-INDIAN INSTITUTE OF WATER MANAGEMENT		
	WP(C)/18948/2018	MP		10520/2024
169	D-WP(C)/18951/2018	DIRECTOR,ICAR-IIWM		
	WP(C)/18951/2018	MP		10522/2024
170	D-WP(C)/18956/2018	DIRECTOR,ICAR-IIWM		
	WP(C)/18956/2018	MP		10523/2024
171	D-WP(C)/41487/2023	PARESH JATANIA	NILA MADHAB PRAHARAJ	
	WP(C)/41487/2023	MP		10524/2024
172	D-WP(C)/18961/2018	DIRECTOR, I.C.A.R.-IIWM		
	WP(C)/18961/2018	MP		10525/2024
173	D-WP(C)/34417/2024	LAXMIPRIYA MALLICK	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		10526/2024
174	D-WP(C)/18697/2018	DIRECTOR,ICAR, INDIAN INSTITUTE OF WATER MANAGEMENT		
	WP(C)/18697/2018	MP		10527/2024
175	D-WP(C)/34423/2024	DRUPADA SAHASIA	BISHNU PRASAD PRADHAN	
	WP(C)/ /	MP		10528/2024
176	D-WP(C)/34439/2024	M/S NATIONAL BUILDERS	PRATIK DASH	
	WP(C)/ /	MP		10529/2024
177	D-WP(C)/43029/2023	M/S BEEKAY STEEL INDUSTRIES LTD., KOLKATA		
	WP(C)/43029/2023	MP		10530/2024
178	D-WP(C)/34427/2024	CH DURGAMADHAB PRUSTY	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		10531/2024
179	D-WP(C)/34447/2024	DEBENDRA KUMAR SAHU	SIDHARTH SHANKAR PADHY	
	WP(C)/ /	MP		10532/2024
180	D-WP(C)/34446/2024	SOUMYA RANJAN SAHOO	SIDHARTH SHANKAR PADHY	
	WP(C)/ /	MP		10533/2024
181	D-WP(C)/34384/2024	SHARAT KUMAR MOHALIK	SUSANTA KUMAR BARAL	
	WP(C)/ /	MP		10534/2024
182	D-WP(C)/15415/2024	SHRADHANJALI JENA		
	WP(C)/8560/2024	MP		10535/2024
183	D-WP(C)/17258/2024	DEBADATTA NAYAK		
	WP(C)/9852/2024	MP		10536/2024

